(ग) कर्मचारी ने पूरा किराया और जर्भाना जमा किया । इसके प्रतिरिक्त एक वर्षे के लिये उसका बेतन प्रति मास: 50 स्पये कम कर दिया गया।

Bharat Heavy Electricals, Ltd.

4217. Shri Shiv Kumar Shastri: Shri Kanwar Lal Gunta: Shri Raghuvir Singh Shastri: Shri Ram Avter Sharma: Shri Prakash Vir Shastri: Shri Ram Sewak Yadav:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

- (a) the total revenues spent in the maintenance of cars individually for General Manager, Deputy General Manager, Chief Engineer (Technical), Chief Engineer (Civil), Works Manager of Heavy Power Equipment Plant and F.A and C.A.O. of B.H.E.L;
- (b) whether it is a fact that each of these Officers have been allotted a whole-time independent car for transportation from city to site at a nominal rate of Rs. 40 p.m.; and
- (c) the average monthly number of miles done by each of the above cars as recorded in the Log-book during the last six months and what is the actual cost of maintenance of these cars as against the amounts recovered including depreciation and cost of the driver and maintenance including taxation and insurance?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed); (a) The average total monthly expenditure on the car allotted to the General Manager is Rs. 800 and that on the car allotted to the Deputy General Manager is Rs. 700. The other officers have not been allotted cars individually.

(b) No cars have been allotted exclusively for transportation from city to site, but General Manager, Chief Engineer (Technical), Works Manager and Chief Engineer (Civil) make use of staff cars from residence in the city to the site and are charged Rs. 40 per month.

(c) The cars allotted for official use to the General Manager and Deputy General Manager run on an average 2239 KM per month respectively. Cost of maintenance of these two cars' is given in reply to Part (a) above; the car used jointly by the Chief Engineer (Technical) and Works Manager runs an average of 3889 KM per month and the cost is Rs. 935 per month. The car used by the Chief Engineer (Civil) runs an average of 2535 KM per month and the cost is Rs. 875 per month. The cost includes maintenance charges, depreciation, pay of driver, taxation, insurance etc.

Bharat Heavy Riectricals Ltd., Hyderabad

4218. Shri Shiv Kumar Shastri: Shri Kanwar Lai Gunta: Shri Sheopujan Shastri; Shri Raghubir Singh Shastri: Shri Ram Avtar Sharma: Shri Ram Sewak Yadav: Shri Prakash Vir Shastri:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

- (a) whether it is a fact that local political leaders are influencing the day-to-day administration of the Bharat Heavy Electricals Ltd , Hyderabad:
- (b) whether it is also a fact that the appointment of the Deputy General Manager of Hyderabad Unit of the Bharat Heavy Electricals was made on political considerations; and
- (c) if not, the present appointment policy in the said unit?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) No. Sir.

- (b) No. Sir.
- (c) Posts such as Artisans, Semiskilled workmen, technical apprentices, typists and ministerial staff, are

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filled on the basis of selection from applications in response to advertisements in newspapers having wide circulation in Andhra Pradesh and the contiguous States Unskilled labour and other Class IV Staff are recruited through Employment Exchanges in Andhra Pradesh For all other categories, recruitment is made on All-India basis on merit

Export of Tea

4219. Shri S. S. Kothari: Will the Minister of Commerce be pleased to state.

- (a) whether it is a fact that tea exports are the only export where drawback of the excise duty on export is not allowed;
 - (b) if so, the reasons therefor; and
- (c) whether Government propose to allow such drawback in order to encourage the export of tea?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) and (c) At the point of export, the excise duty merges with the export duty, the level of which is fixed taking into account any non-refundable excise duty-leviable on tea. So long as there is an export duty on tea, it is administratively convenient to fix the level of duty taking into account the excise duty rather than grant draw back of the excise duty as such. It is because of this that when excise duties on tea were recently increased as a part of the Budget proposals, the export duty has been suitably reduced.

Lady Passenger Guldo at Khurda Road Junction

4220. Shri Chintamani Panigrahi: Will the Minister of Railways be pleased to state:

- (a) whether Government are aware that there is no lady passenger guide at Khurda Road Junction to guide the female passengers; and
- (b) if so, the steps taken in the matter?

The Minister of RailWays (Shri C. M. Poonacha): (a) Yes.

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(b) The matter is under examina-

मोटर कारों के साम विवे जाने नाले जीजारों का मृत्य

4221. भी मृत्युंचय प्रसाद: भी हरिकुच्च: भी विक्तार सिंह: भी प्रेसचन्य वर्णा:

क्या सीझोगिक विकास तथा समयाय-कार्य मंत्री 2 जून, 1967 के झताराकित प्रश्न सक्या 1399 के उत्तर के सम्बन्ध में यह बताने की कृपा करेगे कि

- (क) क्या एम्बेसेटर, फिएट और स्टैंग्डर्ड कारो के निर्माताको द्वारा भौजारों का मूल्य भपने खातो में पृथक से दिखाया जाता है;
- (ख) यदि हा, तो सरकार उनकी किस्म, उपयोगिता धौर टिकाक्यन की जाच क्यो नहीं करती है; धौर
- (ग) क्या सरकार का विचार उक्त श्रीजारो की संख्या, किस्म धौर मूल्य निर्धारित करने का है ताकि यदि ग्राहक इन ग्रीजारो को बाजार में उपलब्ध श्रीजारों की सुलना में श्रनुपयोगी, महगे ग्रीन घटिया पाये तो वे इन्हें ग्रस्वीकार कर दें श्रीर बदले में उनका मूल्य बापस ले सकें ,?

जीकोणिक विकास तथा सभवाय-कार्य मंत्री (भी फलवहीन ससी ग्रहमव): (क) सरकार को यह कात नही है कि ग्राहकों को दिये जाने वाले भीजारो की कीमत कार निर्माताओं द्वारा भएनी लेखा-पुस्तको में ग्रूमन से विखाई जाती है वा नहीं।

(क) भीर (ग). देश में बनने वासी कारो की किस्म की जांच करने के सिथे शीम डी एक समिति स्वापित करने का विचार